


Government of India
Ministry of Corporate affairs
(Competition Section)

Ministry of Corporate Affairs had invited for public comments on the draft Competition (Amendment) Bill, 2020 vide a notice dated 20th February, 2020. The last date to submit comments was **6th March, 2020**.

2. However, taking into account, requests received from various stakeholders, the last date of submitting the comments has been extended till **13th March, 2020**.

3. Stakeholders may please note that comments should not be sent separately through e-mail or hard copy and should be sent only through the web link created for the purpose,

<http://feedapp.mca.gov.in>


Abhijit Phukon
(Director)
06/03/20